

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

A copy of
the order No. 2
of 6.5.98 given
to Mr. B. K. Nayak
A.S.C.

Pat
14/5 - 14.05.98
S.O

Received com

14/5/98
ASC CG.

CA. 234/98

Order No. 2, dated 6.5.98

Heard learned counsel ;
for the applicant and learned
Additional standing counsel on
the question of maintainability.
It is submitted by the learned
counsel for the applicant that
he wants to withdraw this
Application as the same is not
maintainable.

In view of this, the
CA is disposed of as withdrawn.

Vice-Chairman
6.5.98

Member (Judt.)